

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).7390-7391/2009

N.SANKARANARAYANAN

APPELLANT(S)

VERSUS

THE CHAIRMAN, TAMIL NADU HOUSING BOARD & ORS.

RESPONDENT(S)

WITH

C.A.No.7405-7406/2009 (XII)

Date : 31-01-2019 These appeals were called on for pronouncement of Judgment today.

For Appellant(s)

Mr.Nikhil Swami, Adv.
Mrs.Divya Swami, Adv.
Mrs.Prabha Swami, Adv.

M/s.AP & J Chambers, AOR

For Respondent(s)

Mr.C.Paramasivam, Adv.
Mr.Yogesh Kanna, Adv.
Mr.B.Vinodh Kanna, Adv.
Ms.S.Valarmathi, Adv.

Mr.V.Prabhakar, Adv.
Ms.Jyoti Parasher, Adv.
Mr.N.J.Ramchandar, Adv.
Mr.S.Rajappa, Adv.

Mrs.Revathy Raghavan, AOR

Mr.Rajesh Kumar, AOR

Mr.S.Thananjayan, AOR

Ms.Shobha Ramamoorthy, AOR

Mr.S.Gowthaman, AOR

Mr.T.Harish Kumar, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Mr.Justice Dinesh Maheshwari.

The appeals are dismissed in terms of signed Reportable Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master

(Signed Reportable Judgment is placed in the file)